

Withholding recognition to Nursing Colleges in Kerala

2031. SHRI CO. POULOSE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Indian Nursing Council's decision to withhold recognition to the Nursing Colleges at Trivandrum and Kozhikode has created a lot of inconvenience to the students who are undergoing training, as they are not allowed to practice outside Kerala;

(b) if so, whether the Admissions for 1998 also stand blocked;

(c) whether it is a fact that the Nursing institutions with less facilities are given recognition in the neighbouring States; and

(d) whether Government would examine the decision of Indian Nursing Council and take steps to rectify the injustice done to the colleges in Kerala?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU): (a) and (b) The Indian Nursing Council has reported that the colleges of Nursing at Trivandrum and Kozhikode had been declared unsuitable on the basis of inspections carried out in November, 1997 and had therefore directed the colleges not to make further admissions.

In the General Body Meeting held on 25.6.98, the Council has decided to permit admission of students with the condition that re-inspection will be done by Indian Nursing Council within 6 months.

(c) The Nursing Council have to follow the norms which apply to all institutions.

(d) In view of (a) & (b) above, question does not arise.

MTP Services in Government Hospitals

2032. MISS SAROJ KHAPARDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the recent survey which shows reluctance of women to go to Government hospitals for Medical Termination of Pregnancy services either due to lack of services or over-charging

by such hospitals whereas MTP services in such hospitals are supposed to be free;

(b) if so, the details thereof; and

(c) the remedial measures Government propose to take in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU): (a) and (b) Recently the Population Council, New Delhi has conducted a situation analysis of MTP services in Gujarat, Maharashtra, Tamil Nadu and Uttar Pradesh, in which it is mentioned that some money has to be spent for MTP services both at the Government and private clinics.

The report also mentions certain deficiencies in infrastructure and availability of trained personnel in some of the MTP clinics. Absence of regular anaesthetists has been cited as a major problem.

(c) Under the Reproductive and Health Programme, expanding the scope and improving the quality of MTP facilities and their utilisation is a major programme. MTP equipment are being provided to District hospitals, CHCs and PHCs with Operation Theatre facilities. Need based training programme, in MTP techniques are being organised through the National Institute of Health and Family Welfare, New Delhi. There is a provision for appointment of doctors trained in MTP on contractual basis for providing MTP facilities at the PHCs on fixed days. There is also scope for providing equipment and training to MTP clinics in NGO and private sectors.

MTP services in Government Hospitals are meant to be available free of cost. The Government is drawing the attention of all the four State Governments (Gujarat, Maharashtra, Tamil Nadu and Uttar Pradesh) to the findings of the study on MTP services, conducted recently by the population council. The matter is also being taken up in the other States.

Budgetary allocations for Public Health Care

2033. SHRI NARENDRA MOHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: